

(f) No part of the loss, since Government purchased its interest in Deccan Airways, namely, 78 per cent of the share capital only in February 1952.

### खाद्य-स्थिति

\*१२६५ सठ गोविन्द दास : (क) क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि भारत में सब कार के अन्नों के संभार की आज की स्थिति क्या है ?

(ख) भारत में चावल का संभार कितना है ?

(ग) वर्तमान वर्ष में अब तक कितना चावल प्राप्त हुआ है और कितना दिया गया है ।

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Stock of foodgrains held by Governments on the 15th June, 1952 including Central reserve amounted to 3,715 thousand tons.

(b) Stock of rice on the same date inclusive of central reserve was 1,133 thousand tons.

(c) The offtake of rice for the period from 1st January 1952 to 15th June 1952 was 1,104 thousand tons and receipts of rice from abroad during the same period were 269 thousand tons.

### पटसन का उत्पादन

\*१२८४ श्री वी० निम्ब : क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि उत्पादक को प्रति मन जूट के उत्पादन में क्या लागत पड़ती है ?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** Cost of production of jute would vary from field to field and variety to variety. Reliable data of cost to the grower are not available. The Indian Central Jute Committee have compiled some data for certain centres which show that in 1950-51, the latest year for which such data are available, the average cost of production of jute for those centres was about Rs. 29 per maund.

### BOMBAY-MANGALORE RAILWAY LINE

\*1285. **Shri Kajrolkar:** Will the Minister of Railways be pleased to state :

(a) whether there was any proposal to open a Railway line from Bombay to Mangalore ; and

(b) if so, what decision Government have taken in the matter?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The reply is in the negative.

(b) Does not arise.

### STATE BANKS IN VINDHYA PRADESH

\*1286. **Shri M. L. Dwivedi:** Will the Minister of States be pleased to state :

(a) whether the proceeds of the Government of India Securities and National Savings Certificates held by various Ex-State Banks in Vindhya Pradesh have been transferred to the Reserve Bank of India ;

(b) whether before the transfers all liabilities including the Savings Bank Deposits by various persons and Institutions were cleared ;

(c) the reason why these dues could not be cleared even after a period of more than three years has passed ; and

(d) the time likely to be taken in this connection now in clearing these dues?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (d) The information is being collected and will be laid on the Table of the House in due course.

### CENTRAL SECRETARIAT RE-ORGANISATION SCHEME

\*1287. **Shri A. M. Thomas:** Will the Minister of Home Affairs be pleased to state :

(a) whether all the officers who have been included in Lists I to IX published in connection with the Central Secretariat Re-organisation Scheme have been appointed to the various grades for which they have been found suitable by the Union Public Service Commission ; and

(b) if not, how many of them are in the waiting List in each of the lists referred to above?

**The Minister of Home Affairs and States (Dr. Katju):** I lay a statement on the Table of the House. (See Appendix VI, annexure No. 28.)